

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

O.A No. 224 197

Shri Dilip Kumar Math Applicant(s)
- vs -

Union of India & Ors Respondent(s)

Mr. S.C. Dutta Roy, P. Sharma Advocate for the Applicant(s)

Mr. G. Sarma, Addl. C.G.S.C. Advocate for the Respondent(s)

Office Note | Date | Court Orders

This application is in
form and within time
C. F. of Rs. 50/-
deposited vide

IPO BD No 752305
Dated 26-9-97

pp. Register
Bh

✓ 20/10/97
Registrar
✓ 30/9

| 1-10-97 Heard Mr. S.C. Dutta Roy
learned counsel for the applicant and Mr. G. Sarma, learned Addl. C.G.S.C. for the respondents
| Application is admitted.
Mr. G. Sarma learned Addl. C.G.S.C receives notice on behalf of all the respondents.

| Any order of termination shall be subject of the result of this case.

| List it on 28-10-97 for orders.

| Member


Vice-Chairman

3.10.97

Notice has been issued on 1.10.97 as issued to the concerned parties by Regd/ Post vide Despatched No. 3192 dt. 3.10.97.

lm

✓ 3/11

| Two weeks time is granted on the the prayer of learned Addl. C.G.S.C. Mr. G. Sarma for filing of written statement.

| List it on 13-11-97 for orders.

| Member


Vice-Chairman

Govt:

Service reports are still awaited
4.11.97

lm

✓ 29/10

29/10

Notice duly served
on report No. 2.

Regd

(2) OA 224/97

1) Notice duly served
on R.No.2.

13-11-97

2) w/s has not submitted.

12/11

Mr. P. Sharma learned
counsel/ appearing
on behalf of the appli-
cant submits that the applicant
has got relief and he does not
want to press this Petition.
Accordingly, application is
dismissed on withdrawal. as
not pressed.

60
Member

78
Vice-Chairman

26.11.97

Copy of the order
issued wide D.No.

1m

12/11

3539 & 3540 on

26.11.97.

12/11

26.12.97

Copy of the order
issued to the Regd.
No. 2 wide D.No
742 on 24.3.97
through Regd. with
opp. dt.

2